

**DIVISION BENCH**

**ITEM NO.4**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CONT. APPL. NO.01/2024 & CA NO.14/2024 IN CP No.09/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 1<sup>st</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MAAZ ABU SAEED &amp; ORS. V/S TASMIYAH LEATHER PRIVATE LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 R/W 210 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Udai Chandani with, : *For the Applicant in both Applications*  
Sh. Vipin Kumar Kushwaha, Advs.

Sh. Shubham Agarwal, Proxy for : *For the Res. No.2 in CA No.14/2024*  
Sh. Adesh Tandon, PCS

**ORDER**

**CA NO.14/2024**

Ld. Counsel representing the Applicant is present physically.

- 1.** Let notice of the present application be issued to the respondents. Ld. Proxy Counsel, Sh. Shubham Agarwal is present on behalf of Learned Counsel, Sh. Adesh Tandon, who accepts notice on behalf of the respondent no.2 and seeks two weeks time to file reply thereto.
- 2.** Let the needful be done within the aforesaid stipulated period by serving an advance copy to the other side.
- 3.** The notices to the remaining respondents be also served within a period of one week and affidavit of service be filed within a period of one week.

**-Sd-**

**-Sd-**

4. After receipt of notice, reply if any, by the remaining respondents be also filed within a period of two weeks by serving an advance copy to the other side.

**CONT. APPL. NO.01/2024**

1. At the request, the matter is adjourned for further hearing on 25<sup>th</sup> July, 2024.

**CP No.09/ALD/2024**

1. Pleadings if any, in the main petition be also completed on or before the next date of hearing.
2. Let the matter be adjourned for further hearing on 25<sup>th</sup> July, 2024, i.e. the date already fixed.
3. Interim order to continue in the meantime.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***1<sup>st</sup> July, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*